

In The Central Administrative Tribunal
Calcutta Bench

CPC 88 of 1993
(DA 1238 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

R.N. Sharma & Ors.

- VS -

V. Anand (Z.S.I.)

For the Applicant : Mr. S.K. Dutta, Advocate
Mr. T.K. Biswas, Advocate

For the Respondents: Ms. U. Sanyal, Advocate

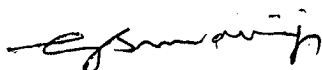
Hearings : 23-3-2000

Date of Order : 23-3-2000

ORDER

D. PURKAYASTHA, JM

The contempt application filed by the applicant against the alleged contemner is hereby dismissed since we have decided to hear the original application on merits. Accordingly, the D.A. may be fixed for hearing. Hence it is fixed on 20.6.2000.


(G.S. Maingi)
Member(A)


(D. Purkayastha)
Member(J)

DKN